

DIVISION BENCH
COURT - II

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/372(KB)2019
IA(I.B.C)/917(KB)2024, IA(I.B.C)/200(KB)2024,
IA(I.B.C)/1007(KB)2023, IA(I.B.C)/297(KB)2024,
IA(I.B.C)/18(KB)2024, IA(I.B.C)/1892(KB)2023,
IA(I.B.C)/1891(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	SESA INTERNATIONAL LIMITED VS AVANI TOWERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Victory Iron Works
Mr. S.K. Bajoria, Adv.]
Mr. Snehasish Chakraborty, Adv.]

Mr. R R Modi, Adv.] For Applicant in IA(I.B.C)/200(KB)2024
Mr. Kumarjit Banerjee, Adv.] For the SBOD in IA(I.B.C)/200(KB)2024
Ms. Sanchari Chakraborty, Adv.]
Mr. Aadil Naushad, Adv.]

Mr. Jishnu Chowdhury, Adv.] For the RP
Mr. Shaunak Mitra, Adv.]
Ms. Swati Dalmia, Adv.]
Ms. Neha Sinha, Adv.]
Mr. Jitendra Lohia, RP] RP-in-person

Mr. Ajay Kr. Agarwal, RP] RP-in-person for Avani Projects & Infrastructure Ltd.
Mr. Sourojit Das Gupta, Adv.] For Resolution Professional

ORDER

SG

1. Ld. Sr. Counsel and Ld. Counsels for the parties present.
2. List the matter for consideration of argument on **22.05.2024 at 12:45 p.m.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)